

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) 59 (Fifty Nine) since 1972 to date.

(b) The collection of scrap is not considered feasible since it involves grave risk to the life of the persons collecting it. As such there is no proposal to set up any agency for this purpose.

(c) & (d) There is no proposal with the Government to amend the 'Manoeuvres Field Firing and Artillery Practices Act, 1938'.

(e) The Madhya Pradesh Govt. have notified the Range as a "Prohibited Area", the entry to which is illegal and punishable, the question of giving compensation to affected families, therefore, does not arise.

(f) There are three such Proof Ranges in the country at present :—

- (i) Central Proof Establishment, Itarsi, Madhya Pradesh,
- (ii) Long Proof Range, Khamaria, Madhya Pradesh,
- (iii) Proof Range, Balasore, Orissa.

[English]

#### Attraction for Armed Forces Services

4793. SHRI K. MOHANDAS : Will the Minister of DEFENCE be pleased to state the steps taken or proposed to be taken to make the Armed Forces services more attractive ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : A statement is attached.

#### Statement

##### *Pay and service conditions of members of Armed Forces*

Terms of conditions of Service personnel are being constantly reviewed by the Government with a view to improve the quality and morale of the forces and to make the career in Service more attractive.

(i) In January, 1983 Government sanctioned a number of allowances and concessions to the tune of Rs. 30 crores. Officers up to the rank of Brigadiers have been given free ration now.

(ii) In 1984 Government sanctioned further concessions costing Rs. 16.4 crores specially with a view to improve the conditions of service of JCOs and other ranks.

(iii) Second Cadre Review has been completed and orders have been issued. The total financial implication of this is about Rs. 14.63 crores. Thus over the past two years, sanctions worth Rs. 60 crores have been issued for improving the conditions of Service of Armed Forces.

(iv) The Fourth Pay Commission set up by the Government will inter alia look into the present structure of emoluments taking into account the total packet of benefits in cash and kind, including death-cum-retirement benefits available to Armed Forces personnel and suggest changes which may be desirable and feasible having regard to their terms and conditions of services.

#### Indianisation of parts Maruti Car

4794. SHRI BRAJAMOHAN MOHANTY :  
SHRI SATYENDRA NARAYAN SINHA :  
SHRI BALASAHEB VIKHE PATIL : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Ambassador of Japan in New Delhi has cautioned Government against indianisation of parts of Maruti car and vehicles manufactured in this country under collaboration; and

(b) the reaction of Government thereto ?